



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 02/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 26.05.2022 at Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 208 applications were considered by the IMWG , out of which total 49 cases were approved (out of which 18 approved on *post-facto* basis, 09 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 22 applications approved subject to clear and unconditional NOC of one IMWG members). 53 applications have been dropped and 03 applications have been Rejected by IMWG members from the agenda. The remaining 103 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gv/htzgvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

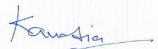
4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

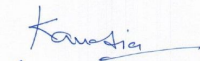
S.N	File/Name	Application No.	Present Status
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Kanodia
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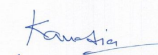
1.	M/s PVS CHEMICALS, ANDHRA PRADESH	00282088AM22	Deferred
2.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED, KARNATAKA	00296685AM22	Deferred
3.	M/s NISHA & CO EXPORTERS IMPORTERS, KERALA	00304879AM22	Deferred
4.	M/s JODAS EXPOIM PRIVATE LIMITED, TELANGANA	00308144AM22	Approved
5.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00340956AM22	Approved
6.	M/s AIMIL LIMITED	00342096AM22	DROPPED due to no response from the applicant
7.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00346298AM22	Post Facto Approval
8.	M/s PREMIER EXPLOSIVES LIMITED	00347431AM22	Approved subject to NOC/ Clearance from one agency
9.	M/s SVI CARBON PRIVATE LIMITED	00347445AM22	Approved subject to NOC/ Clearance from one agency
10.	M/s K M ENGINEERING	00347658AM22	DROPPED due to no response from the applicant
11.	M/s MA DAKHINAKALI FEBRICATORS	00352203AM22	DROPPED due to no response from the applicant
12.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED	00353207AM22	Deferred
13.	M/s LUNGTA ELECTRONICS	00354442AM22	DROPPED due to no response from the applicant
14.	M/s PUJA HARDWARE AND MACHINERIES	00357233AM22	DROPPED due to no response from the applicant
15.	M/s PUJA HARDWARE AND MACHINERIES	00357575AM22	DROPPED due to no response from the applicant
16.	M/s UPL LIMITED	00358233AM22	Post Facto Approval
17.	M/s MUNITIONS INDIA LIMITED	00361927AM22	Approved subject to NOC/ Clearance from one agency
18.	M/s Shree Hanuman Trading Company	00363645AM22	DROPPED due to no response from the applicant
19.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00367713AM22	Deferred
20.	M/s Sadain Enterprise	00368714AM22	DROPPED due to no response from the applicant
21.	M/s DOSSA CHEMICALS PRIVATE LIMITED	00370302AM22	Post Facto Approval
22.	M/s MANGALAM DRUGS AND ORGANICS LIMITED	00370503AM22	Deferred
23.	M/s JAI BHIKSHU TRADING COMPANY	00371773AM22	DROPPED due to no response from the applicant


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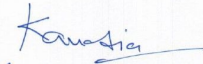
24.	M/s DEEPESH TRADING CO	00372888AM22	DROPPED due to no response from the applicant
25.	M/s BAJRANG HARDWARE AGENCY	00374127AM22	DROPPED due to no response from the applicant
26.	M/s NOVELTY WAREHOUSE	00374154AM22	Deferred
27.	M/s PUJA HARDWARE AND MACHINERIES	00375239AM22	DROPPED due to no response from the applicant
28.	M/s JAIGAON QUALITY ENTERPRISE	00375716AM22	DROPPED due to no response from the applicant
29.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00376433AM22	Deferred
30.	M/s DURGA BUILDERS	00380714AM22	Deferred
31.	M/s INDIAN BALL BEARING STORES	00381028AM22	Deferred
32.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00381211AM22	Approved
33.	M/s QUALCOMM INDIA PRIVATE LIMITED	00381221AM22	Approved subject to NOC/ Clearance from one agency
34.	M/s PUJA HARDWARE AND MACHINERIES	00382041AM22	DROPPED due to no response from the applicant
35.	M/s AMBIKA EARTHMOVERS	00382709AM22	DROPPED due to no response from the applicant
36.	M/s TINITA ENGINEERING PRIVATE LIMITED	00384011AM22	Deferred
37.	M/s QUALCOMM INDIA PRIVATE LIMITED	00385980AM22	Approved subject to NOC/ Clearance from one agency
38.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00386833AM22	Deferred
39.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED	00387530AM22	Approved subject to NOC/ Clearance from one agency
40.	M/s MUNITIONS INDIA LIMITED	00387533AM22	Post Facto Approval
41.	M/s AADISH IMPEX PRIVATE LIMITED	00389147AM22	Post Facto Approval
42.	M/s GLASS CENTRE	00391223AM22	DROPPED due to no response from the applicant
43.	M/s GLASS CENTRE	00391225AM22	DROPPED due to no response from the applicant
44.	M/s GRINDLAYS PHARMACEUTICALS PVT LTD	00393163AM22	Deferred
45.	M/s L&T VALVES LIMITED	00395266AM22	Deferred
46.	M/s LAXMI ENTERPRISE	00395880AM22	DROPPED due to no response from the applicant


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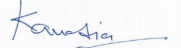
47.	M/s PUJA HARDWARE AND MACHINERIES	00396156AM22	DROPPED due to no response from the applicant
48.	M/s GMM PFAUDLER LIMITED	00397036AM22	Deferred
49.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00397126AM22	Post facto Approval
50.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00397139AM22	Approved
51.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00398641AM22	Deferred
52.	M/s AVANTI LEATHERS LIMITED	00398714AM22	Approved subject to NOC/ Clearance from one agency
53.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00398750AM22	Approved
54.	M/s RIDHI ENTERPRISE	00399131AM22	DROPPED due to no response from the applicant
55.	M/s PUJA HARDWARE AND MACHINERIES	00399442AM22	DROPPED due to no response from the applicant
56.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00400951AM22	Deferred
57.	M/s ERICSSON INDIA PRIVATE LIMITED	00401502AM22	Post Facto Approval
58.	M/s K M ENGINEERING	00401796AM22	Deferred
59.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED	00402904AM22	Approved subject to NOC/ Clearance from one agency
60.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00404967AM22	Approved subject to NOC/ Clearance from one agency
61.	M/s INDUSTRIAL TRADE AND AGENCIES	00405932AM22	DROPPED due to no response from the applicant
62.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00408546AM22	Deferred
63.	M/s IDEAForge TECHNOLOGY PVT. LTD.	00409993AM22	Approved subject to NOC/ Clearance from one agency
64.	M/s UPL LIMITED	00410061AM22	Approved
65.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED	00409310AM22	Approved subject to NOC/ Clearance from one agency
66.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00409870AM22	Approved
67.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00409945AM22	Approved subject to NOC/ Clearance from one agency
68.	M/s DRUG CENTRE DELHI PRIVATE LIMITED	00000001AM23	Approved subject to NOC/ Clearance from one agency
69.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD	00000003AM23	Approved subject to NOC/ Clearance from one agency


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70.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000004AM23	Deferred
71.	M/s RIDHI ENTERPRISE	00000005AM23	Deferred
72.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000008AM23	Deferred
73.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000009AM23	Deferred
74.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000010AM23	Deferred
75.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000011AM23	Deferred
76.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000012AM23	Deferred
77.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000013AM23	Deferred
78.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000014AM23	Deferred
79.	M/s ROLEX LOGISTICS PRIVATE LIMITED	00000015AM23	Deferred
80.	M/s VISHAKHA ENTERPRISE	00000016AM23	DROPPED due to no response from the applicant
81.	M/s LAXMI ENTERPRISE	00000017AM23	DROPPED due to no response from the applicant
82.	M/s RAYON SCIENTIFIC	00000018AM23	DROPPED due to no response from the applicant
83.	M/s ERICSSON INDIA PRIVATE LIMITED	00000019AM23	Approved subject to NOC/ Clearance from one agency
84.	M/s BOEING INDIA PRIVATE LIMITED	00000020AM23	Post Facto Approval
85.	M/s BOEING INDIA PRIVATE LIMITED	00000021AM23	Post Facto Approval
86.	M/s TI ANODE FABRICATORS PRIVATE LIMITED	00000022AM23	Deferred
87.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000023AM23	Deferred
88.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000024AM23	Deferred
89.	M/s J.M. MOTORS	00000025AM23	DROPPED due to no response from the applicant
90.	M/s BOEING INDIA PRIVATE LIMITED	00000026AM23	Post Facto Approval
91.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000028AM23	Approved subject to NOC/ Clearance from one agency
92.	M/s INDUSTRUS AGENCIES	00000029AM23	DROPPED due to no response from the applicant
93.	M/s GRAPHITE INDIA LIMITED	00000034AM23	Approved
94.	M/s POSITRONICS TRADING CO	00000035AM23	DROPPED due to no response from the applicant
95.	M/s INDIAN BALL BEARING STORES	00000036AM23	Approved


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96.	M/s NIKITA CHEMICAL INDUSTRIES	00000037AM23	Deferred
97.	M/s BALAJI AMINES LIMITED	00000039AM23	DROPPED due to no response from the applicant
98.	M/s NAVJIVAN EXPORTERS	00000041AM23	DROPPED due to no response from the applicant
99.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000042AM23	Approved subject to NOC/ Clearance from one agency
100.	M/s GOEL IMPEX	00000043AM23	Post Facto Approval
101.	M/s MAA AMBE ENTERPRISES	00000044AM23	DROPPED due to no response from the applicant
102.	M/s VENUS INTERNATIONAL	00000045AM23	Deferred
103.	M/s VINAY SALES CORPORATION	00000047AM23	DROPPED due to no response from the applicant
104.	M/s EVERLIGHT INTERNATIONAL	00000048AM23	Deferred
105.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000050AM23	Post Facto Approval
106.	M/s TI ANODE FABRICATORS PRIVATE LIMITED	00000051AM23	Deferred
107.	M/s ASTROC AS TECHNOLOGY PRIVATE LIMITED	00000052AM23	Deferred
108.	M/s ALKYL AMINES CHEMICALS LIMITED	00000053AM23	Deferred
109.	M/s PERFECT BELTS PRIVATE LIMITED	00000054AM23	DROPPED due to no response from the applicant
110.	M/s ALKYL AMINES CHEMICALS LIMITED	00000055AM23	Deferred
111.	M/s PREMIER EXPLOSIVES LIMITED	00000056AM23	Deferred
112.	M/s TRANSPEK INDUSTRY LIMITED	00000057AM23	Post Facto Approval
113.	M/s Sadain Enterprise	00000058AM23	DROPPED due to no response from the applicant
114.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED	00000059AM23	Deferred
115.	M/s ORGANO CHEMICAL INDUSTRIES	00000060AM23	Approved subject to NOC/ Clearance from one agency
116.	M/s LUNGTA ELECTRONICS	00000064AM23	DROPPED due to no response from the applicant
117.	M/s KSB MIL CONTROLS LIMITED	00000065AM23	Deferred
118.	M/s INDUSTRUS AGENCIES	00000066AM23	DROPPED due to no response from the applicant
119.	M/s FINEPAC STRUCTURES PRIVATE LIMITED	00000067AM23	Deferred
120.	M/s RAAS INTRATECH PRIVATE LIMITED	00000068AM23	Deferred


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121.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000069AM23	Deferred
122.	M/s HLE GLASCOAT LIMITED	00000070AM23	DROPPED
123.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000072AM23	Deferred
124.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000073AM23	Approved
125.	M/s CNC TECHNIQS PVT. LTD.	00000076AM23	Deferred
126.	M/s ALKYL AMINES CHEMICALS LIMITED	00000077AM23	DROPPED
127.	M/s DR. AUTOMOTIVE	00000078AM23	DROPPED due to no response from the applicant
128.	M/s BHARAT SCIENTIFIC CO	00000079AM23	Deferred
129.	M/s ALKYL AMINES CHEMICALS LIMITED	00000080AM23	DROPPED
130.	M/s ERT ENTERPRISE	00000081AM23	DROPPED due to no response from the applicant
131.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00000082AM23	Deferred
132.	M/s SHAKTI MOTOR COMPANY	00000083AM23	DROPPED due to no response from the applicant
133.	M/s ALKYL AMINES CHEMICALS LIMITED	00000084AM23	DROPPED
134.	M/s ALKYL AMINES CHEMICALS LIMITED	00000085AM23	DROPPED
135.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000086AM23	Deferred
136.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000087AM23	Deferred
137.	M/s GRAPHITE INDIA LIMITED	00000088AM23	Deferred
138.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000089AM23	Deferred
139.	M/s QUALCOMM INDIA PRIVATE LIMITED	00000090AM23	Post Facto Approval
140.	M/s DIGITECH EVOLUTION	00000091AM23	DROPPED
141.	M/s COMPUTER VISION WORKS	00000092AM23	DROPPED
142.	M/s BALAJI AMINES LIMITED	00000093AM23	Deferred
143.	M/s BALAJI MARBLE HOUSE	00000094AM23	DROPPED due to no response from the applicant
144.	M/s SUNITA DEVI.	00000095AM23	Deferred
145.	M/s UPL LIMITED	00000096AM23	Deferred
146.	M/s UPL LIMITED	00000097AM23	Deferred
147.	M/s SULZER INDIA PRIVATE LIMITED	00000098AM23	Deferred
148.	M/s S N TRADING	00000099AM23	Deferred
149.	M/s DURGA BUILDERS	00000100AM23	Deferred
150.	M/s ELECTROTHERM (INDIA) LIMITED	00000101AM23	Deferred

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151.	M/s INDIAN BALL BEARING STORES	00000102AM23	Deferred
152.	M/s NEW BIO SCIENTIFIC COMPANY	00000105AM23	Deferred
153.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED	00000106AM23	DROPPED
154.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00000107AM23	Deferred
155.	M/s ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED	00000108AM23	Deferred
156.	M/s ALKYL AMINES CHEMICALS LIMITED	00000109AM23	Deferred
157.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED	00000110AM23	Deferred
158.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED	00000111AM23	Deferred
159.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	00000112AM23	Deferred
160.	M/s KAMAKHYA ELECTRONIC	00000113AM23	Deferred
161.	M/s K K CHEMPRO (INDIA) PRIVATE LIMITED	00000114AM23	Deferred
162.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED	00000115AM23	Deferred
163.	M/s HILLER DECATERS (INDIA) PRIVATE LIMITED	00000116AM23	Deferred
164.	M/s HILLER DECATERS (INDIA) PRIVATE LIMITED	00000117AM23	Deferred
165.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000118AM23	Deferred
166.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000119AM23	Post Facto Approval
167.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000120AM23	Deferred
168.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000121AM23	Post Facto Approval
169.	M/s GRAPHITE INDIA LIMITED	00000122AM23	Deferred
170.	M/s VINAY SALES CORPORATION	00000123AM23	Deferred
171.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000124AM23	Deferred
172.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED	00000126AM23	Deferred
173.	M/s MODERN EQUIPMENT COMPANY	00000127AM23	Deferred
174.	M/s HLE GLASCOAT LIMITED	00000128AM23	DROPPED
175.	M/s IDEAForge TECHNOLOGY PVT. LTD.	00000129AM23	Post Facto Approval
176.	M/s GRAPHITE INDIA LIMITED	00000130AM23	Deferred
177.	M/s GRAPHITE INDIA LIMITED	00000131AM23	Deferred
178.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000132AM23	Post Facto Approval
179.	M/s BALAJI AMINES LIMITED	00000133AM23	DROPPED
180.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000134AM23	Deferred
181.	M/s L&T VALVES LIMITED	00000135AM23	Deferred
182.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000136AM23	Deferred
183.	M/s TATA CONSULTANCY SERVICES LIMITED	00000137AM23	Deferred
184.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000139AM23	Deferred

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185.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000140AM23	Deferred
186.	M/s L&T VALVES LIMITED	00000141AM23	Deferred
187.	M/s L&T VALVES LIMITED	00000142AM23	Deferred
188.	M/s ALKYL AMINES CHEMICALS LIMITED	00000143AM23	DROPPED
189.	M/s L&T VALVES LIMITED	00000144AM23	Deferred
190.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000145AM23	Deferred
191.	M/s IBM INDIA PRIVATE LIMITED	00000146AM23	Deferred
192.	M/s UPL LIMITED	00000147AM23	Deferred
193.	M/s S N TRADING	00000149AM23	Deferred
194.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED	00000150AM23	Deferred
195.	M/s INDIAN BALL BEARING STORES	00000151AM23	DROPPED
196.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000152AM23	Deferred
197.	M/s AKAY INDUSTRIES PRIVATE LIMITED	00000153AM23	Deferred
198.	M/s UPL LIMITED	00000154AM23	Deferred
199.	M/s VICTORY IMPEX	00000155AM23	Deferred
200.	M/s FLOWSERVE INDIA CONTROLS	00000156AM23	Deferred
201.	M/s ALKYL AMINES CHEMICALS LIMITED	00000157AM23	DROPPED

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6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG (Meeting no 01/28.04.2022)	Decision of IMWG (Meeting no 02/26.05.2022)
1.	M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00226746A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency

2.	M/s MADRAS FLUORINE PRIVATE LIMITED, TAMIL NADU (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00261076A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	IMWG decided to reject this case due to non- receipt of specific input on this application from one of the IMWG members.
3.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00278759A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s BALAJI AMINES LIMITED, MAHARASHTRA (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00288048A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	IMWG decided to reject this case due to non- receipt of specific input on this application from one of the IMWG members.
5.	M/s ALKYL AMINES CHEMICALS LIMITED, MAHARASHTRA (MEETING NO.12/2021-22 HELD ON: 25.03.2022)	00283549A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	IMWG decided to reject this case due to non- receipt of specific input on this application from one of the IMWG members.
6.	M/s SVI CARBON PRIVATE LIMITED (MEETING NO.01/2022-23 HELD ON: 26.04.2022)	00351715A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s ALOK EQUIPMENTS PVT.LTD. (MEETING NO.01/2022-23 HELD ON: 26.04.2022)	00365964A M22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC

				of one agency
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Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

Kanodia
(A.K. KANODIA)
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